THE HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION NO. 18
Imphal, the 15th February, 2016

No. HCM/N-15/2013-Estt/G Shri Justice Rakesh Ranjan Prasad has assumed charge of the office of the Judge of the High Court of Manipur on the 15th day of February, 2016 (forenoon) in pursuance of the Government of India's Notification No. K-11017/10/2016-US.I, dated the 1st February, 2016 issued by the Ministry of Law & Justice (Department of Justice), Jaisalmer House, 26 Man Singh Road, New Delhi.

Sd/-

(S. Serto)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Memo No. HCM/N-15/2013-Estt/G 19218-41 Imphal, the 15th February, 2016

Copy to :

1. The Secretary to the Government of India, Ministry of Law & Justice (Department of Justice, Jaisalmer House, New Delhi – 110 011.
2. The Secretary General, Supreme Court of India, New Delhi.
3. The Chief Secretary, Government of Manipur with a copy of Notification No. K-11017/10/2016-US.I, dated the 1st February, 2016.
4. The Joint Secretary to the Government of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi with reference to his notification No. K-11017/10/2016-US.I, dated the 1st February, 2016.
5. The Secretary to His Excellency, the Governor of Manipur, Raj Bhawan, Imphal with a copy of the Notification No. K-11017/10/2016-US.I, dated the 1st February, 2016.
6. The Secretary (Law), Government of Manipur.
7. The Registrar, High Court of Manipur.
8. The Registrar (Vigilance), High Court of Manipur.
9. The Registrar (Admn./PM & P), High Court of Manipur.
10. The Secretary to the Chief Minister, Government of Manipur.
11. The Accountant General (A&E), Manipur with a copy of the Notification No. K-11017/10/2016-US.I, dated the 1st February, 2016 for necessary action.
12. The Joint Registrar (Judl. & Bench)/CPC, High Court of Manipur. He is requested to upload the same on the official website.
13. The Deputy Registrar (Judl.), High Court of Manipur.
14. The Deputy Registrar (Accounts/Planning), High Court of Manipur.
15. The Deputy Registrar (Admn./PM & P), High Court of Manipur.
16. The Director, Printing and Stationery, Government of Manipur.
    - He is requested to publish the Notification in the Official Gazette.
17. The Director, Information's and Public Relations, Government of Manipur.
    - He is requested for wide publication.
18. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
19. The Private Secretary to Hon'ble Mr. Justice Rakesh Ranjan Prasad, High Court of Manipur.
20. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh, High Court of Manipur.
21. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
22. The Treasury Officer, Imphal West.
23. The Superintendent (Accounts), High Court of Manipur with a copy of the Notification No. K-11017/10/2016-US.I, dated the 1st February, 2016.
24. The Concerned File/Guard File.

REGISTRAR GENERAL
HIGH COURT OF MANIPUR

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